

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.58**  
**I.A No. 441 of 2020**  
**I.A No. 147 of 2020**  
**I. A NO. 93 of 2021**  
**I.A No. 111 of 2021**  
**I.A No. 123 of 2021**  
**I.A No. 126 of 2021**  
**I.A No. 134 of 2021**  
**I.A No. 177 of 2021**  
**I.A No. 184 of 2021**  
**I.A No. 209 of 2021**  
**I.A No. 210 of 2021**  
**I.A No. 233 of 2021 in**  
**C.P (IB) No. 154/BB/2017**

**IN THE MATTER OF:**

State Bank of India

... Petitioners

**Vs**

Deepak Cables (India) Limited

... Respondent

**Order under Section 7 of the I & B Code 2016**

**Order delivered on 06.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**


**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For I.A No. 210 of 2021 : Shri U.K. Choudhary, Senior Counsel  
a/w Shri Paras Pandey  
For Liquidator : Ms. Jayashree Narasimhan

**ORDER**

Heard Shri U.K. Choudhary, Learned Senior Counsel a/w Mr. Paras Pandey, Learned Counsel for the Applicant in I.A No. 210 of 2021 and Ms. Jayashree Narasimhan, Learned Counsel for the Liquidator through Video Conference. The Learned Counsel for the Applicants in I.A No. 441 of 2020, 147 of 2020, 93 of 2021, 111 of 2021, 123 of 2021, 126 of 2021, 134 of 2021, 177 of



2021, 184 of 2021, 209 of 2021, 210 of 2021 and in I.A No. 233 of 2021 are directed to serve notice to the Respondents. List the case on 04.09.2021.



**(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

06.08.2021  
Gayathri